

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:312

ANSWERED ON:15.12.2011

INDIRA GANDHI NATIONAL OLD AGE PENSION SCHEME

Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Indira Gandhi National Old-Age Pension scheme is under implementation in all the States;
- (b) if so, the number of old persons getting pension under the said scheme, State-wise;
- (c) the role assigned to the State Governments and the local panchayats in the implementation of the scheme;
- (d) whether the Government proposes to formulate a new scheme for those at the threshold of old age; and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 312 for reply on 15th December, 2011.

(a) Yes, Sir. Indira Gandhi National Old Age Pension scheme (IGNOAPS) is under implementation in all the States and Union Territories.

(b) The state-wise number of beneficiaries reported under IGNOAPS is given in Annexure.

(c) The IGNOAPS is a component of National Social Assistance Programme (NSAP) which is under State Plan. Identification of beneficiaries, sanction and disbursement of assistance is the responsibility of the State Governments/Union Territory Administration. The Gram Panchayats/Municipalities are expected to play an active role in the identification of the beneficiaries under the scheme.

(d) & (e) The eligibility age under IGNOAPS has been reduced to 60 years from 65 years w.e.f.1.4.2011. At present, there is no proposal to further lower the age limit under IGNOAPS.